

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 315
CAA-107/ND/2021

IN THE MATTER OF:

Blogmint Digital Pvt Ltd AND M/s Thoughtbuzz India Pvt Ltd

.....APPLICANT/PETITIONER

SECTION

U/s 230/232

Order delivered on 15.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Sarvir Singhai.
For the IT Dept.	: Adv Puneet Rai, Sr Standing Counsel along with Adv Nikhil Jain
For the OL	: Adv. Tanuja Rawat

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **05.06.2023.**

Sd/-
(Court Officer)